

HIGH COURT OF CHHATTISGARH, BILASPUR

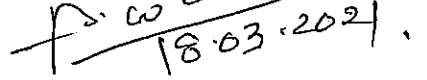
ORDER

No. 3721 / (Checker)
III-1-3/2002 (Unit Std.)

Bilaspur, dated 18th March, 2021

By virtue of Covid-19 pandemic, the number of working days got reduced for the financial year 2020-21 and in the said circumstance, the assessment of work done by the Judicial Officers of the Subordinate Courts will stand modified to have it assessed with reference to 54 working days instead of 220 on an equitable manner. Though there was limited functioning on other days, the High Court considers it appropriate to have the total full working days of 54 to be considered for the purpose of equitable assessment of performance made by the Judicial Officers in the form of units.

By Order of the Hon'ble High Court


(Deepak Kumar Tiwari)
Registrar General

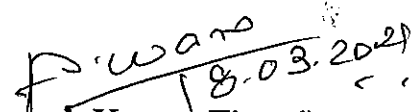
Endt. No. 3722 / Checker
III-1-3/2002 (Unit Std.)

Bilaspur, dated 18th March, 2021

Copy forwarded to -

- 1) The Deputy Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 5) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 6) Private Secretary to Hon'ble Shri Justice P. S. Koshy, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 7) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 8) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 10) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.

- 11) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 12) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 13) Private Secretary to Hon'ble Smt. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur, *for information of her Ladyship.*
- 14) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, *for information of her Ladyship.*
- 15) Section Officer to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.
- 16) Registrar (Vigilance/I. & E/Judicial/S&A Cell), High Court of Chhattisgarh, Bilaspur for information.
- 17) P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 18) The District & Sessions Judge, Balod/Balodabazar/Balrampur headquarter at Ramanujganj/ Bastar at Jagdalpur/Bemetara/ Bilaspur/ Dakshin Bastar, Dantewada/Dhamtari/ Durg/Janjgir-Champa/ Jashpur/ Kabirdham (Kawardha)/ Kondagaon/ Korba/Koria at Baikunthpur/ Mahasamund/ Mungeli/Raigarh/ Raipur/Rajnandgaon/ Surajpur/ Surguja at Ambikapur/Uttar Bastar, Kanker, (Chhattisgarh), for information and compliance.
- 19) The Principal Judge/Judge, Family Court, Balod/Balodabazar/Bastar at Jagdalpur /Bemetara /Bilaspur/ Durg/ Dhamtari/ Janjgir-Champa/ Jashpur/Kabeerdham (Kawardha)/Korba/ Koria at Manendragrah/Kondagaon/ Mahasamund/ Raigarh/Raipur/ Rajnandgaon/Surajpur/Surguja at Ambikapur/ Uttar Bastar, Kanker (Chhattisgarh), for information and compliance.
- 20) The Registrar, Industrial Court, Ghadi Chowk, Raipur, for information and compliance.
- 21) The Judge, Commercial Court, (District level) Atal Nagar, 2nd Floor, Yojna Bhawan, Near Police headquarters, Nava Raipur. for information and compliance.
- 22) The Additional Registrar (Judicial/Administration/ D.E.& E./ Classification) High Court of Chhattisgarh, Bilaspur, for information.
- 23) Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.
- 24) The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 25) The Dy. Registrar, Confidential/Complaint, High Court of Chhattisgarh, Bilaspur for information.
- 26) The Accounts Officer, High Court of Chhattisgarh, Bilaspur *for information.*
- 27) Section Officer/Incharge/O/o R.G./ Checker/ High Court of Chhattisgarh, Bilaspur *for information.*
- 28) I/C NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official website to this High Court.


 (Deepak Kumar Tiwari)
 Registrar General